

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
HON'BLE MEMBER(T)

**MS. INA MALHOTRA**  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate  
Affairs & Ors.**

**SECTION OF THE COMPANIES ACT: 633(2)**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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<b>For the Petitioner:</b>	Mr. Jeevesh Nagrath, Mr. Chitwan Singhal and Mr. Chandan Dutta, Advocates
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<b>For the Respondent:</b>	Mr. Dhruv Pande and Mr. Mani Dogra, Advocates
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ORDER

No time left. Renotify this case on 25<sup>th</sup> February, 2019.



**(V. K. Subburaj)**  
Member (T)



**(Ina Malhotra)**  
Member (J)